

Central Administrative Tribunal, Principal Bench

C.P. 378 of 1999 In
Original Application No. 254 of 1996

New Delhi, this the 27th day of July, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shiv Charan Singh
S/o Shri Budh Singh
R/o 1232, Gulabi Bagh,
Delhi-7.

(35)
- Applicant

(Applicant in person)

Versus

1. Government of National Capital
Territory of Delhi,
through Shri Umesh Saigal
Chief Secretary,
Old Secretariat,
5, Sham Nath Marg,
Delhi.

2. Dr. Bharat Singh
Medical Superintendent,
Lok Nayak Jai Prakash Hospital,
Jawahar Lal Nehru Marg,
New Delhi-2.

- Respondents

(By Advocate - Shri Vijay Pandita)

ORDER(ORAL)

By Hon'ble Mr. S. R. Adige, Vice Chairman(A)

1. Heard both sides.

2. Applicant contends that despite the Tribunal's order dated 9.12.98, copies of certain documents furnishing details based on which amounts have been paid, have not been supplied to him. These contentions are denied by Shri Vijay Pandita, counsel for respondents, who invites our attention to respondents reply.

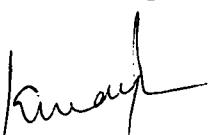
3. We dispose of this C.P. directing respondents to permit applicant to peruse the relevant records and furnish them.

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(36)

copies of ^{documents} notes in respect of details based on which the amounts have been paid to him.

4. Subject to the above, CP is dropped. Notices discharged.


(Kuldip Singh)

Member (Judl)


(S.R. Adige)
Vice Chairman (A)

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